

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	SUNIL KUMAR SANWARIA VS M/S KANHAIYA AUTOCORP PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Manju Agarwal, Adv.] For the Petitioners

Ms. Anju Manot, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent No. 1, Respondent Nos. 4 & 8

Mr. Dripto Majumdar, Adv.]

Mr. Gopal Khetan, PCA]

Ms. Swapna Choubey, Adv.] For the Respondent Nos. 5 and 6

Ms. Priyanka Ghosh, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **22.08.2024**.

(Anamitra Pal)
Court Officer

Ar.